

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 23rd March, 2020

No.HCM/R-6/2019-Estt./8089

In view of the prevailing situation to prevent and control the outbreak of COVID-19 which is a pandemic disease, the Manipur Judicial Service Grade – I Recruitment Examination, 2020 which is scheduled to be held on 28th and 29th March, 2020 and Interview for Manipur Judicial Service Grade – III, 2019 which is scheduled to be held on 1st and 2nd April, 2020 remain postponed until further order.

Further, it is also hereby informed to the General Public that all the Recruitment Processes conducted by the High Court of Manipur remain suspended until further order.

Sd/-

(A. GUNESHWAR SHARMA)

REGISTRAR GENERAL

HIGH COURT OF MANIPUR

Imphal, the 23rd March, 2020

Endt. No.HCM/R-6/2019-Estt./8090-104

Copy to:-

1. The Director of Information & Public Relations, Government of Manipur - *for favour of wide publicity.*
2. The Director, Doordarshan Kendra Imphal- *for favour of inclusion in the news items.*
3. All Jt. Registrars, High Court of Manipur.
4. All Deputy Registrars, High Court of Manipur.
5. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur – for kind information to His Lordship.
7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur – for kind information to His Lordship.
8. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur – for kind information to His Lordship.
9. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur – for kind information to His Lordship.
10. The Private Secretary to Registrar General, High Court of Manipur.
11. The Private Secretary to Registrar (Judl.), High Court of Manipur.
12. The News Editor, AIR, Imphal- *for favour of inclusion in the news items.*
13. The News Editor, ISTV/Impact TV, Imphal- *for favour of inclusion in the news items.*
14. The Editor, i) Poknapham (Manipuri Edition) ii) The Sangai Express (English Edition) iii) Huiyen Lanpao (Manipuri Edition) iv) Imphal Free Press (English Edition) iv) Sanaleibak (Manipuri Edition)
with a request to include the information as news items.
15. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
16. Concerned file/Guard File/Notice Board.

A. Guneshwar Sharma

REGISTRAR GENERAL
HIGH COURT OF MANIPUR